

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2349  
ANSWERED ON:03.12.2002  
DISINVESTMENT IN STEEL SECTOR  
KHEL SAI SINGH

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether the Government have a proposal to go for the disinvestment of some Public Sector Steel Plants;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the steps taken in this regard ?

**Answer**

THE MINISTER OF DISINVESTMENT, MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN SHOURIE):

(a) to (d) The declared policy of the Government is that it will, in generality of cases, bring down its equity to 26% or below in non-strategic Public Sector Undertakings. The Government has, in accordance with the policy and recommendations of the Disinvestment Commission, decided to disinvest 100% of its equity in Sponge Iron India Limited and the process of disinvestment is in the preliminary stages. Disinvestment through sale of minority shares in Steel Authority of India had been made in the past. The proposal of the Ministry of Steel for restructuring of Steel Authority of India envisages inter-alia disinvestment in the Power Plants at Bokaro, Durgapur, Rourkela, Captive Power Plant II at Bhilai, Oxygen Plant 2 of Bhilai Steel Plant, Salem Steel Plant, Alloy Steel Plant at Durgapur, Visveswaraya Iron and Steel Plant at Bhadravati and the Fertilizer Plant at Rourkela.